

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	581/2019	Rupesh Kantilal Savla and Ors. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b DMD Advocates A.Arora,Adv. i/b ELP
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74-ADMISSION-COURTCODE-PARTIALWAIVER-AT 11.05A.M.

2	SEBI Appeal	715/2021	TELECANOR LIMITED . Vs. BSE LIMITED	Corporate Advocates	Pleaders,
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Sub Matter : Misc. Application/0001332/2021

47-ADMISSION-COURTCODE-WINSOMEGDR-AT11.10A.M.

3	SEBI Appeal	716/2021	Winsome Yarns Ltd Vs. SEBI	Triad Law Chambers
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Sub Matter : Misc. Application/0001218/2021

4	SEBI Appeal	717/2021	Manish Bagarodia Vs. SEBI	Triad Law Chambers
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Sub Matter : Misc. Application/0001328/2021

	Misc. Application	1218/2021	Winsome Yarns Ltd- Delay Application Vs. SEBI	Triad Law Chambers
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(Main Matter Number :SEBI Appeal/0000716/2021)

	Misc. Application	1328/2021	Manish Bagarodia- DELAY APPLICATION Vs. SEBI	Triad Law Chambers
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(Main Matter Number :SEBI Appeal/0000717/2021)

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<u>33-COURTCODE-DEMATFREEZED-AT11.15A.M.</u>				
5	SEBI Appeal	718/2021	Jayesh Raichand Bhai Thakker and Ors Vs. SEBI	R V LEGAL
	Misc. Application	1351/2021	Jayesh Raichand Bhai Thakker and Ors Vs. SEBI	R V LEGAL
<u>40-ADMISSION-COURTCODE-STERLINGPFUTP-AT11.20A.M.</u>				
6	SEBI Appeal	719/2021	Yatin Pandya HUF Vs. SEBI	Akansha Jain Practicing Company Secretary
<u>606-RAHEARING-COURTCODE-RAREMAND-AT11.25</u>				
7	Review Application	26/2021	Mansukh Finance and Investments P. Ltd. and Ors. Vs. SEBI	R V Legal ELP
(Main Matter Number :SEBI Appeal/0000546/2021)				
8	Review Application	27/2021	Vertex Spinning Ltd. and Anr. Vs. SEBI	R V Legal ELP
(Main Matter Number :SEBI Appeal/0000547/2021)				
9	Review Application	28/2021	Smt. Mithlesh Sharma Vs. SEBI	R V Legal ELP
(Main Matter Number :SEBI Appeal/0000548/2021)				
10	Review Application	29/2021	ASHOK SHARMA Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000549/2021)				

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<u>61-RAHEARING-COURTCODE-RARECALL-AT11.30A.M.</u>				
	SEBI Appeal	209/2018	Sanket Investment and Marketng Ltd. and Others Vs. SEBI	Nimay Dave, Adv. i/b Alliance Law Anubhav Ghosh,Adv. i/b The Law Point
Sub Matter :		Review Appln./0000030/2021		
11	Review Appln.	30/2021	Sankat Investments and Marketing Limited Vs. SEBI	Alliance Law
(Main Matter Number :SEBI Appeal/0000209/2018)				
<u>232-ADMDISPOSAL-COURTCODE-AOCHOICE-AT-11.35AM</u>				
12	SEBI Appeal	474/2019	Choice Equity Broking Private Limited Vs. SEBI	Jitendra,Adv. i/b Mindspright Legal Vivek Shah,Adv. i/b ELP
<u>288-ADM DISPOSAL-COURTCODE-PRICERISEWTM-11.40 A.M.</u>				
13	SEBI Appeal	5/2020	Maheshwari Financial Services Limited Vs. SEBI	Alliance Law K. ASHAR AND CO.
	Misc. Application	31/2020	Maheshwari Financial Services Pvt. Ltd. Vs. SEBI	ALLIANCE LAW K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000094/2020)				
	SEBI Appeal	94/2020	MAHESHWARI FINANCIAL SERVICES PVT. LTD. Vs. SEBI	Alliance Law K. ASHAR AND CO.
Sub Matter :		Misc. Application/0000031/2020		
<u>370-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT11.45 AM</u>				
14	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP

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	Misc. Application	5/2021	Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
	(Main Matter Number :SEBI Appeal/0000019/2021)			
	Misc. Application	6/2021	Arvind Babulal Goyal-Stay Application Vs. SEBI	Alliance Law ELP
	(Main Matter Number :SEBI Appeal/0000020/2021)			
	Misc. Application	8/2021	Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
	(Main Matter Number :SEBI Appeal/0000020/2021)			
	Misc. Application	22/2021	Arvind Babulal Goyal-AMENDMENT APPLICATION Vs. SEBI	Alliance Law ELP
	(Main Matter Number :SEBI Appeal/0000074/2021)			
	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter : Misc. Application/0000005/2021			
	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter : Misc. Application/0000008/2021			
	Sub Matter : Misc. Application/0000006/2021			
	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter : Misc. Application/0000022/2021			
	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
	Sub Matter : Misc. Application/0000563/2021			

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	Misc. Application	563/2021	Abhay Dattatray Javlekar- DELAY APPLICATION Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
(Main Matter Number :SEBI Appeal/0000308/2021)				

333-ADMDISPOSAL-COURTCODE-DISGORGEDDELAY-AT11.50A.M

15	SEBI Appeal	244/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point
	SEBI Appeal	243/2020	DPK Stock and Securities and Ors. Vs. Securities And Exchange Board of India	Mr. Devanshu Desai, Advocate The Law Point

200-ADMDISPOSAL-COURTCODE-REFUNDDEBARRED-11.55A.M.

16	SEBI Appeal	379/2020	Way 2 gains Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter :		Misc. Application/0000388/2020		
Sub Matter(Disposed) :		Misc. Application/0000927/2021		
	SEBI Appeal	380/2020	Astro Capital Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) :		Misc. Application/0000928/2021		
Sub Matter :		Misc. Application/0000391/2020		
	SEBI Appeal	381/2020	Capital Mirror Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) :		Misc. Application/0000929/2021		
Sub Matter :		Misc. Application/0000394/2020		

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	Misc. Application	388/2020	WAY2GAINS-INTERIM RELIF Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000379/2020)				
	Misc. Application	391/2020	Astro Capital - INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000380/2020)				
	Misc. Application	394/2020	Capital Mirror Vs. SEBI	Mr. Vedchetan Patil, Advocate The Law Point
(Main Matter Number :SEBI Appeal/0000381/2020)				

264-ADMDISPOSAL-COURTCODE-NEWHIGHPRICE-AT-12NOON

17	Misc. Application	419/2020	Rajesh Agarwal Vs. SEBI	Ajay Law Associates ELP
(Main Matter Number :SEBI Appeal/0000427/2020)				
	SEBI Appeal	427/2020	RAJESH AGARWAL Vs. SEBI	Mr. AJAY K.J.PANICKER Advocate Adv. Abhiraj Arora
Sub Matter : Misc. Application/0000419/2020				

201-DISPOSAL-COURTCODE-SURVEILLANCECRA-AT-12.05 PM

18	SEBI Appeal	475/2020	Brickwork Ratings India Pvt. Ltd. Vs. SEBI	Mr. Ajay Kumar, Advocate Mr. Gaurav Joshi, Senior Advocate
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304-ADMDISPOSAL-COURTCODE-REGISTRATION-AT12.10P.M

19	IRDA Appeal	2/2021	OCARE HEALTH INSURANCE LIMITED Vs. IRDA	P S Chambers
Sub Matter(Disposed) : Misc. Application/0000004/2021				
Sub Matter : IRDA-MISCAPPLICATION/0000005/2021				

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	IRDA-MISCAPPLICATION	5/2021	OCARE Health Insurance Ltd.- Interim Relief Vs. IRDA	P S Chambers K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000002/2021)				

220-ADMDISPOSAL-COURTCODE-PCLRECOVERY-AT12.15P.M.

20	SEBI Appeal	143/2021	CFM Asset Reconstruction Pvt. Ltd. Vs. SEBI	Mr. Devanshu Desai, Advocate Mr. Anubhav Ghosh, Advocate
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451-DISPOSAL-COURTCODE-EXAMINATION-AT-12.20 PM

21	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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470 ADMISSION-COURT CODE-BIOCONINSIDER-AT12.25 PM

22	SEBI Appeal	542/2021	MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI	Zerick Dastur, Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0000937/2021				
Sub Matter(Disposed) : Misc. Application/0000938/2021				

541-DISPOSAL-COURTCODE-ADFBUYBACK-12.30PM

23	SEBI Appeal	606/2021	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA Somandy AND Associates Advocates
Sub Matter(Disposed) : Misc. Application/0001162/2021				
Sub Matter : Misc. Application/0001311/2021				
	Misc. Application	1311/2021	Pallaci N.Mehta and Others- delay in filing reply Vs. SEBI	Burzin Somandy, Advocate
(Main Matter Number :SEBI Appeal/0000606/2021)				